

ITEM NO.35

COURT NO.14

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 246/2017

EX SEPOY MADAN PRASAD

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 11-07-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Shiv Kant Pandey, Adv.
Mr. Amit Pandey, Adv.
Mr. Atul Sharma, AOR
Mr. Abhishek, AOR

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sachin Sharma, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for parties.
2. Arguments concluded.
3. Judgment reserved.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[NAND KISHOR]
COURT MASTER (NSH)